

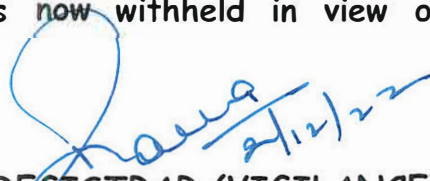
**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA AT HYDERABAD**

<b>SUB:</b>	<b>DISTRICT JUDGES - VIVA VOCE EXAMINATION - SRI M.SRINIVAS, Formerly II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancherial, now under suspension - Direction to attend ViVa-Voce Examination on 05.12.2022 - WITHHELD - ORDERS - ISSUED.</b>
<b>READ:</b>	High Court's letter Roc.No.1320/2022-B.Spl.,dated 21.11.2022.

\*\*\*\*\*

**ORDER ROC.NO.1320/2022-B.SPL. DATED:02.12.2022**

In continuation to the High Court proceedings dated:21.11.2022, **SRI M.SRINIVAS**, Formerly II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancherial, now under suspension who is directed to attend ViVa-Voce Examination on 05.12.2022 is **now withheld in view of pending disciplinary Proceedings.**

  
**REGISTRAR (VIGILANCE)**

To

1.	The Officers concerned.
2.	The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordship's for kind perusal)
3.	The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.
4.	The Prl. District and Sessions Judge, Mancherial.
5.	The I Addl. District and Sessions Judge, Mancherial.

\*\*\*\*\*